

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO.268 of 2019 INDFR NO.4640 OF 2018&
IA No. 368 of 2019

Dated :11th July, 2019

In the matter of:

Punjab Energy Development Agency (PEDA)

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **30.09.2019.**

PS/Court Master

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